

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)

Appeal no. 216 of 2012 &
IA No. 354 of 2012

Dated : 2nd August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Alok Ferro Alloys Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Mr. Raunak Jain

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava for
CSPDCL

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondents.

Written submissions have been filed by the Learned Counsel for the Commission after serving copy on the other side. The Learned Counsel for the Appellant and Respondent no. 2 are directed to file their respective written submissions on or before 12.08.2013 after serving copy on the other side.

Post the matter for reporting compliance on 14.08.2013 at Delhi

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson